

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO.194 OF 2015 &
IA NO. 334 OF 2015

Dated : 12th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Baitarani Power Project Pvt. Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu for R-4, R-6, R-9, & R-11

Mr. Shashank Bajpai
Mr. Shakun S. Shukla for R.2

ORDER

Issue notice. Mr. Rutwik Panda takes notice on behalf of Respondent No.1;
Mr. R.K. Mehta takes notice on behalf of Respondent Nos.4, 6, 9 & 11 and
Mr. Shashank Bajpai takes notice on behalf of Respondent No.2. Notice be issued to
the other Respondents returnable on 17.11.2015. Dasti in addition is permitted.

List the matter on **17.11.2015**. Tag to Appeal No. 109 of 2015.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson